

in Kashmir in the recent meeting of the Commission on Human Rights in Geneva; and

(d) if so, in what terms and the Government's response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) to (d). Pakistan tabled a resolution at the recent 50th Session of the UNCHR on alleged human rights violations in J&K which included a call for despatch of a fact-finding mission.

India took a range of measures to bring the facts regarding the situation in J&K to the attention of the International Community particularly Pakistan's interference in India's internal affairs by aiding and abetting terrorism in India and in violating the Simla Agreement. The External Affairs Minister wrote to his counterparts in all members states of the Commission on Human Rights, envoys of member states of the UNCHR were briefed at several levels on the situation in J&K and India exercised her right of reply during the UNCHR session to effectively rebut all of Pakistan's allegations. Further, intense lobbying of UNCHR members was also done through our Diplomatic Missions to put across India's case and this was reinforced by Indian policy of transparency which included visits to J&K by two batches of envoys including ES TROIKA. The measures taken by Government of India were effective in isolating Pakistan at the UNCHR Session, so much so Pakistan voluntarily and unconditionally withdraw the resolution.

Arbitration Boards

5846. SHRI RAMESHWAR PATIDAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have set up the Arbitration Boards to settle the disputes between service providers and subscribers;

(b) if so, the details thereof;

(c) whether it has also been decided to segregate subscribers into business and non-business categories for charging higher tariff from the former group and lower from the latter group; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) and (d). The Government has decided to segregate subscribers into business and non-business categories. However, no decision has been taken to charge differential tariff for the two categories.

[*Translation*]

Foreign Post Offices

5847. SHRI KASHIRAM RANA:
SHRI ANAND RATNA
MAURYA:

Will the Minister of COMMUNICATIONS be please to state:

(a) whether the Government propose to open some more foreign post offices in the country; and

(b) if so, the details with locations thereof?